

<b>Nomination of cases by Hon'ble The Chief Justice on 24/09/2015</b>			
<b>Sl no.</b>	<b>Case details</b>	<b>Nominated to-</b>	<b>File delivered in section</b>
<b>Bench Comprising</b>			
1	Crl. W. P. - 23494/2015	Hon. V. K. Shukla, J. and Hon. V. P. Pathak, J.	Listing Section on 24/09/2015
<b>Hon....., J.</b>			
2	W. P. - 54287/2015	Hon. M. K. Gupta, J.	Computer Fresh Section on 26/09/2015
<b>Appropriate Court dealing with such matters</b>			
3	Bail – 28977/2015 with Bail – 5965/2014 with Bail – 33401/2011	Appropriate Court dealing with such matters	Bail Section on 26/09/2015
4	Bail – 11985/2015	Appropriate Court dealing with such matters	Bail Section on 26/09/2015
5	Bail – 34572/2014 with Bail – 23684/2014	Appropriate Court dealing with such matters	Bail Section on 26/09/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

I/C J.R.(LISTING)  
26/09/2015